

**SALARY, ALLOWANCES AND
PENSION OF MEMBERS OF PARLIA-
MENT (AMENDMENT) BILL, 1985**

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND TOURISM (SHRI
H.K.L. BHAGAT) : I beg to move for
leave to introduce a Bill further to amend
the Salary, Allowances and Pension of
Members of Parliament Act, 1954.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to introduce a
Bill further to amend the Salary, Allo-
wances and Pension of Members of
Parliament Act, 1954.”

The motion was adopted.

SHRI H.K.L. BHAGAT : Sir, I in-
troduce the Bill.

**SALARIES AND ALLOWANCES OF
MINISTERS (AMENDMENT) BILL,
1985**

[English]

THE MINISTER OF HOME AFF-
AIRS (SHRI S.B. CHAVAN) : I
beg to move for leave to introduce a Bill
further to amend the Salaries and Allo-
wances of Ministers Act, 1952.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to introduce
a Bill further to amend the Salaries
and Allowances of Ministers Act,
1952.”

The motion was adopted.

SHRI S.B. CHAVAN : I introduce
the Bill.

**PRESIDENT'S PENSION (AMEND-
MENT) BILL, 1985**

[English]

THE MINISTER OF HOME AFF-
AIRS (SHRI S.B. CHAVAN) : I beg to

move for leave to introduce a Bill to
amend the President's Pension Act, 1951.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to introduce a
Bill to amend the President's
Pension Act, 1951.

The motion was adopted.

SHRI S.B. CHAVAN : I introduce
the Bill.

**SALARIES AND ALLOWANCES OF
OFFICERS OF PARLIAMENT (AMEND-
MENT) BILL, 1985**

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND TOURISM (SHRI
H.K.L. BHAGAT) : I beg to move
for leave to introduce a Bill further to
amend the Salaries and Allowances of
Officers of Parliament Act, 1953.

MR. DEPUTY-SPEAKER : The
question is :

“That leave be granted to intro-
duce a Bill further to amend the
Salaries and Allowances of
Officers of Parliament Act, 1953.

The motion was adopted.

SHRI H.K.L. BHAGAT : I introduce
the Bill.

**SALARY AND ALLOWANCES OF
LEADERS OF OPPOSITION IN PARLI-
AMENT (AMENDMENT) BILL, 1985**

[English]

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND TOURISM
(SHRI H.K.L. BHAGAT) : I beg to move
for leave to introduces a Bill further to
amend the salary and Allowance of Leaders
of opposition in Parliament Act, 1977.